

GOVERNMENT OF INDIA
MINISTRY OF SCIENCE AND TECHNOLOGY
DEPARTMENT OF BIOTECHNOLOGY

LOK SABHA
UNSTARRED QUESTION NO. 4060
TO BE ANSWERED ON 10/08/2016

REGIONAL CENTRE FOR BIO-TECHNOLOGY TRAINING AND
EDUCATION

4060. SHRI R. PARTHIPAN:

Will the Minister of SCIENCE AND TECHNOLOGY विज्ञान और प्रौद्योगिकी मंत्री
be pleased to state:

- (a) Whether the Regional Centre for Biotechnology Bill, 2016 was introduced as part of agreement with UNESCO regarding establishment of the Regional Centre for Bio-technology Training and Education in India to serve the members countries of UNESCO.
- (b) If so, the details and present status thereof:
- (c) Whether any financial assistance is likely to be allocated in this regard:
- (d) If so , details thereof

ANSWER

MINISTER OF STATE FOR SCIENCE AND TECHNOLOGY AND EARTH
SCIENCES

(Y S CHOWDHARY)

विज्ञान और प्रौद्योगिकी तथा पृथ्वी विज्ञान राज्य मंत्री

(वाई. एस. चौधरी)

- (a) & (b) Yes Madam. The Regional Centre for Biotechnology Bill 2016 was introduced as part of agreement with UNESCO regarding establishment of the Regional Centre for Biotechnology Training and Education in India to serve the members countries of UNESCO.

The Lok Sabha & Rajya Sabha passed The Regional Centre for Biotechnology Bill, 2016 during Budget session (March, 2016) & Monsoon session (July, 2016) respectively. Gazette notification for the Regional Centre for Biotechnology Act, 2016 No. 36 of 2016 has been published on 30th July, 2016.

- (c) & (d) The Government has approved an Expenditure Finance Committee (EFC) proposal with an initial cost of Rs.99.55 crores for 5 years in 2009 for setting up Regional Centre for Biotechnology (RCB). Thereafter, the Centre has been supported by annual financial support in the form of Grants-in-aid.
